

ITEM NO.14 Court 5 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 1374/2020

COMMON CAUSE (A REGISTERED SOCIETY) Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

([TO BE TAKEN UP AT 2:00 P.M.]

IA No. 126007/2020 - APPLICATION FOR PERMISSION TO FILE ADDL.DOC.
& IA No. 125436/2020 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 18-08-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Mr. Prashant Bhushan, AOR
Mr. Pranav Sachdeva, Adv.
Mr. Jatin Bhardwaj, Adv.
Ms. Neha Sangwan, Adv

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Rajat Nair, Adv.
Mr. Mukesh Kumar Maroria, AOR

Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for both the parties.

Arguments concluded.

Judgment reserved. Written submission(s), if any, be filed
within three days.

(NIRMALA NEGI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER